

LOK SABHA DEBATES

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LOK SABHA

*Thursday, December 20, 1968 | Agrahayana
29, 1890 (Saka)*

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

बस्ती (उत्तर प्रदेश) में पकड़ा गया चीनी साहित्य

* 871. श्री हुकम चन्द कछवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पुलिस ने सितम्बर, 1968 में उत्तर प्रदेश के बस्ती जिले में सोमेश्वर मुद्रणालय पर छापा मारा था और उस मुद्रणालय से भारी मात्रा में चीनी साहित्य तथा अन्य आपत्तिजनक साहित्य पकड़ा गया था;

(ख) यदि हां, तो वहां से पकड़े गये चीनी तथा अन्य आपत्तिजनक साहित्य का व्यौरा क्या है; और

(ग) उक्त मुद्रणालय के मालिकों तथा प्रबन्धकों के विरुद्ध सरकार द्वारा क्या कार्यवाही की गई है ?

THE MINISTER OF HOME AFFAIRS:
(SHRI Y. B. CHAVAN) (a) to (c). On September 21, 1968, the police recovered one printed leaflet, without the name of the Press, along with its block from Someshwar Press at Basti. The leaflet contained some

slogans including one praising Chairman Mao Tse Tung. The police have registered a case under section 3/12 of the Press Act as the leaflet had no press line.

श्री हुकम चन्द कछवाय : जिस मुद्रणालय में यह साहित्य छपा था क्या पुलिस ने उस मुद्रणालय पर छापा मार कर कुछ इस प्रकार की सी सामग्री प्राप्त की जो कि चीन से सीधा सम्बन्ध रखती है, जो चीन के द्वारा भेजी गई थी, यदि हां तो वह कौन कौन सी सामग्री थी ?

SHRI Y. B. CHAVAN : It is true, as I have said in my reply, that the Police did recover some printed leaflets and some other literature from the Press, and those printed leaflets had no press line. Therefore the investigation is taking place.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूं कि यह जो सारा साहित्य आपने पकड़ा है उसको लेकर क्या आपने इस प्रेस के मालिक या इस प्रेस के कर्मचारियों या वहां कीनी विचारधारा से प्रभावित जो लोग हैं, बस्ती में जो लोग हैं उनके खिलाफ भी कोई कार्रवाई की है, यदि हां तो कितनों को आपने पकड़ा है और किस प्रकार की कार्रवाई आपने उनके खिलाफ की है ?

SHRI Y. B. CHAVAN : In this matter, the case is registered and investigation is going on.

श्री हुकम चन्द कछवाय : मैंने पूछा था कि कितने लोगों के खिलाफ किया है ?

SHRI Y. B. CHAVAN : When I say investigation is going on, unless the investigation is

complete), how can I say how many people are involved and who are the persons involved ?

SHRI BISHWANATH ROY : May I know whether any connection has been revealed among the pro-Mao leaflets distributed at several places in the country ?

SHRI Y. B. CHAVAN : That is true. Now a days, I see a rather disturbing trend of this subversive propaganda increasing in different parts of the country. These pro-Mao slogans are appearing in different parts of the country including Delhi, and this is certainly a matter of concern.

SHRI N. K. SOMANI : Noticing the trends that have been occurring rather frequently these days starting from Dalhousie Square at Calcutta to Flora Fountain in Bombay and the large scale smuggling of goods of Chinese origin in the areas of U. P., Bihar etc., and the activities absolutely unchecked apparently of the various Naxalites in this country, one is led to believe that there is no Government in this country because it seems to be a free for all. May I know what specific steps are being taken by the Government of India to put a check to all these subversive and anti-national activities either in the shape of literature or in the shape of passage of money from the Chinese Embassy to some Naxalites in Kerala on all these activities grouped together ?

SHRI Y. B. CHAVAN : This type of a very exaggerated reaction also sometimes gives further encouragement to the Naxalite elements. The hon. Member is saying that as these things are happening there is no Government here; I think the hon. Member should make a little more responsible statement. But I am prepared to accept this position, and I express my concern about it, that these disturbing trends are asserting themselves in the country and we shall have to think about it. My difficulty is that at present there is no law whereby I can take action against such organisations except that there is provision for taking action against individual actions or individual violent acts. One can certainly do that. One can certainly proceed against some objectionable posters also. But when it is a question of taking some organised action against a

certain organised party, it is a very serious matter.

SHRI KRISHNA KUMAR CHATTERJI : Is the hon. Minister aware that even in the rural areas of West Bengal, and not merely in the urban areas, these ideas are preached and Mao's thoughts are circulated among them. . .

SHRI JYOTIRMOY BASU : That is done by the hon. Member's party. We are not doing that. It is a three-year-old story.

SHRI KRISHNA KUMAR CHATTERJI : And the propaganda is conducted through students in the urban areas in Calcutta. In the rural areas also, quite a good deal of surreptitious literature preaching Mao's thoughts is being circulated. Is the hon. Home Minister prepared to admit that this is due to some kind of a failure on the part of the Intelligence Department ? Is he going to take some effective steps to prevent the circulation of these ideas among the rural population which encourage them even to think of peasant revolt, which is having a demonstrable effect in the Naxalites, attempts to raid the fields and loot paddy from the fields ? What effective steps is the hon. Minister proposing to take so that these things can be checked effectively.

SHRI Y. B. CHAVAN : This question of a large number of posters appearing in Calcutta has been brought to our notice. We examined the legal possibilities of taking action against the people responsible for some of the posters. My legal advice is that they are actionable under section 124 of the IPC. We have advised the Bengal Government about it. That is the action that we can take. But generally I must share my own thought with the House that this trend of thinking of having a revolution in the country with armed insurrection is trying to raise its ugly head in this country, and we shall have to think about whether we can take some action about it. I shall certainly discuss these matters with the Leaders of the Opposition parties.

SHRI HEM BARUA : In view of the fact that Chinese literature including Mao's portraits are distributed on a large scale in this country and also in view of the fact

that the Chinese Embassy in Delhi is distributing not only arms, ammunition and money but also books containing Mao's thoughts to the so-called revolutionaries of India; may I know whether Government are prepared to take or have already taken certain steps against the Chinese Embassy in Delhi that is violating all international ethics and law ?

SHRI Y. B. CHAVAN : At least the Home Ministry has not taken any action about it.

SHRI HEM BARUA : It is a very serious matter. I think he is aware of it. The question is whether the Home Minister is aware of it or not. If he is aware of it, what steps does he propose to take against the Chinese Embassy, because it is encouraging all sorts of trouble in the country ? I think he knows much better about it. . .

SHRI Y. B. CHAVAN : I know much better. So, let him not ask me any questions.

SHRI P. VENKATASUBBAIAH : We are grateful to the Home Minister for he has posed a very important problem namely that he has no law at present to tackle the subversive activities of such of these political parties as are indulging in such activities. May I know from the Home Minister whether indulging in subversive activities that are going against our parliamentary democracy and also our national interests is not a crime enough for him to take action against such of these organisations as are indulging in such anti-national activities ? If he is not empowered by the present legislation, is he thinking of bringing forward before this House a suitable legislation so as to see that these subversive and anti-national activities are put down ?

SHRI Y. B. CHAVAN : I think the hon. Member had not listened to me; probably, I said that I did want to share my thoughts with the House. I do not want to confront the House with a legislation here and then face criticism about it. But certainly, as I have said, this is a serious matter and I would like to discuss it with the leaders of the political parties.

श्री भारद्वाज राय : 20 अक्टूबर, 1962 को हमारे देश पर चीन का आक्रमण हुआ। उससे पहले भी माओ-त्से-तुंग के फोटो हमारे देश में लगाये जाते थे और बहुत सा चीनी साहित्य भी हमारे देश में आता था, जिसको लोग पढ़ते थे। उसके बाद जो घटनायें हुईं, उनके कारण जगह जगह चीनी साहित्य की बान की जाती है, जैसे कि ग्रामीण बस्ती के बारे में पूछा गया है। मैं यह जानना चाहता हूँ कि इस चीनी साहित्य में कौन सी ऐसी बात है, जिसको भारत सरकार आपत्तिजनक समझती है और पहले के चीनी साहित्य और इस समय के चीनी साहित्य में क्या और किस जगह पर फर्क है, जिसको सरकार पहले आपत्तिजनक नहीं समझती थी और अब आपत्तिजनक समझती है।

SHRI Y. B. CHAVAN : I think the hon. Member has not read the history of India of the last six hundred years. That is really speaking the main thing. . .

SHRI JYOTIRMOY BASU : We are not going to learn history from the hon. Minister.

SHRI Y. B. CHAVAN : Certainly he will have to learn history from me on this matter.

SARI JYOTIRMOY BASU : You treat thyself, Mr. Chavan. Keep your knowledge to yourself.

SHRI SHEO NARAIN : I represent Bansi here और यह प्रश्न बस्ती से सम्बन्धित है।

SHRI NAMBIAR : Then he is responsible for all these photograph and other things.

SHRI SHEO NARAIN : I am responsible for all these wrong elements here.

MR. SPEAKER : Let him put the question now.

श्री शिवनारायण : मैंने गत वर्षों में प्राइम मिनिस्टर से भी कहा है और अन्य मंत्रियों से भी कहा है कि हमारे क्षेत्र में, जो कि नेपाल

बाडर पर है, अफसरान वहाँ से ट्रांसिस्टर, कलम आदि सब चीजें मंगाने हैं। मैं यह जानना चाहता हूँ कि क्या सरकार सोमेश्वर प्रेस और बस्ती में हो रहे सब गोल-माल के बारे में इन्स्टिट्यूट स्टेप लेकर उस क्षेत्र में सिक्यूरिटी को मजबूत करेगी अच्छी चेकिंग करेगी और मौजूदा अफसरान को ट्रांसफर करेगी।

SHRI J. M. BISWAS: Shri Sheo Narain has a Chinese pen in his pocket.

SHRI SHEO NARAIN: But the fact is that I have no pen with me here.

SHRI Y. B. CHAVAN: I cannot promise or assure him about the transfer of officers straightway, but certainly I shall consider some of the suggestions that he has made.

SHRI NAMBIAR: May I know whether Government have seriously considered whether these Chinese literature and Mao's portraits are also being publicised and utilised by *Agent provocateurs* and those who are in the pay-roll of some foreign agency, apart from certain other elements? Did Government consider it seriously, or have Government any information about it.

SHRI Y. B. CHAVAN: *Agent provocateurs* in what sense, I really do not know. But mostly they are agents.

SHRI NAMBIAR: Who are the Agents? We want to know.

श्रीमती लक्ष्मीकान्तम्मा: क्या सरकार का ध्यान इस ओर गया है कि चीनी दूतावास की ओर से भिन्न भिन्न स्थानों को चीनी लिटरेचर भेजा जा रहा है और आन्ध्र प्रदेश में भी माओ-त्से-तुंग की एक किताब "माओ सूवतुलु" का फ्री डिस्ट्रिब्यूशन हो रहा है; यदि हाँ, तो सरकार ने इस बारे में क्या कार्यवाही की है?

SHRI Y. B. CHAVAN: Certainly my attention has been invited to these things also.

श्री अटल बिहारी वाजपेयी: अध्यक्ष महोदय पीकिंग-परस्तों की जो राष्‍ट्र-विरोधी गतिविधियाँ

चल रही हैं, उनके सम्बन्ध में सरकार अभी तक कोई प्रभावशाली कदम नहीं उठा सकी है। इसके परिणामस्वरूप जनता में एक प्रतिक्रिया पैदा हो रही है। अभी परसों बम्बई में बेयरमैन माम्रो-त्से-तुंग का पुतला जलाया गया था। इस बात की भी आशंका है कि अगर माम्रो-त्से-तुंग के चित्र दिखाये जायें, उनका प्रदर्शन किया जाये, तो जनता उन प्रदर्शनकारियों से निपटे, उनके साथ संघर्ष में आ जाये। क्या सरकार कोई ऐमा कदम उठायेगी, जिससे माम्रो-त्से-तुंग के चित्रों का प्रदर्शन, या "माओ-त्से-तुंग जिन्दाबाद" के नारे लगाना या ऐसे पोस्टर छापना दण्डनीय अपराध करार दिया जाये और ऐसी कार्यवाहियाँ करने वालों को पकड़ा जाये? अगर उन्हें प्रोटेक्टिव कस्टडी में नहीं लिया जायेगा, तो जनता के साथ उनका संघर्ष होने की सम्भावना है। ऐसी परिस्थिति को टालने के लिए गृह मंत्री महोदय क्या कर रहे हैं?

श्री यशवन्तराव चव्हाण: अगर कोई ऐसी सम्भावना तैयार होती है, तो उनको पकड़ने की सम्भावना भी तैयार होती है।

I.A.C. Officers Serving In Nigeria

*872. **SHRI GEORGE FERNANDES:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names and designation of the officers and men of the Indian Airlines Corporation who have served in Nigeria during the last three years and are serving at present;

(b) the terms and conditions under which their services have been loaned;

(c) whether Government are aware that the I.A.C. pilots were ordered to fly troops to forward fighting areas by the Nigerian authorities in the fighting between Nigeria and Biafra;

(d) whether the troop carrying planes were fired upon by the Biafrans endangering the lives of the Indian crew; and